

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:59
ANSWERED ON:09.11.2010
PENALTY ON DELHI POLICE
Pandey Shri Ravindra Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Court has imposed penalty on Delhi Police for negligence;
- (b) if so, the details of penalties imposed by various courts on Delhi Police during each of the last three years and the current year;
- (c) whether the various courts have passed strictures against the Delhi Police; and
- (d) if so, the details thereof during the above period?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. The Court has imposed penalty on Delhi Police and details of penalties imposed by the various courts and Delhi Police during each of the last three years and the current year are given below:

S.No.	Petition/FIR No.	Fine	Remarks
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1.	Case FIR No. 987/05 u/s 302/307 IPC P.S. Rohini	Rs.25000/- and Rs.40000/-	Fined by Court of Sh. Sanjay Kumar, A.S.J, Rohini Court. Delhi Police is contemplating to file a revision petition in the Hon'ble High Court before 3.11.10 against the said orders as the witness is residing at Switzerland and not appear before the Court.
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2.	Crl. Writ No. 264/07 Sanjeev Kumar Singh & Ors. Vs. State	Rs. 25000/-	The order was stayed on 14.3.08 vide SLP No. 1773/08 by the Hon'ble Supreme Court of India.
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3.	Crl. Writ No. 1392/07 Purshottam Ramani Vs State & Ors.	Rs. 50,000/-	The order was stayed on 13.8.2010 vide SLP No. 5998-99/08 by the Hon'ble Supreme Court of India.
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4.	W.P. No. 11079 of 2006 - Prem Pal & Others Vs. C.P., Delhi & Others	Rs. 8,13,854/- + (5,32,750/- + 2,51,103/- i.e. 6% simple interest + 30,000/- cost of Petition)	Paid to Sh. Prem Pal on 1.4.2010 as ordered by the Hon'ble High Court of Delhi.
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5. Crl. W. Petition No. 519/06 Rs. 76,000/- Paid to Sh. Ram Singh as ordered
Civil- Ram Singh Vs UOI & Oths by the Hon'ble High Court of Delhi.

6. FIR No. 559/97 u/s 374/34 IPC Rs. 25,000/- Fined by the High Court and SLP
PS Hauz Khas Crl. Appeal No. No.4412/09 filed by Delhi State
384/2000 Pankaj Choudhary which is pending so far.
& Others

7. CWP No. 1044/08 Brij Pal Vs. Rs. 15,000/- Fined by Delhi High Court
GNCT of Delhi & Ors.

8. OA No. 3004/09 SI Ajay Kr. Rs. 5,000/- Fined by Central Administrative
Vs. GNCT of Delhi Tribunal

9. CWP No. 1612/08 Noorbano Vs State Rs.5000/- Fined by Delhi High Court.

10. OA No. 1469/07 - Chand Singh Vs. Rs. 10,000/- Fined by Hon'ble CAT
GNCT of Delhi

- 11 OA No. 2789/08 - SI Subhash Rs. 2,000/- Fined by Hon'ble CAT
Vs. GNCT of Delhi.

12. CWP No. 1044/08 Brij Pal Vs. Rs. 1000/-to Fined by Delhi High Court
GNCT of Delhi & Ors. each 5 personnel

13. CWP No. 1044/08 CP Delhi Vs Rs. 1000/- each Fined by Delhi High Court
Brij Pal & Ors. respondent will
be entitled to
costs of Rs.1000/-

14. O.A. No. 1390/07 Smt. Vandna Vs GNCT Rs.10000/- Fined by Hon'ble High Court,
amount has been disbursed to
Smt. Vandna

15. 581/08 u/s 294/34 IPC PS Dwarka Rs. 10000/- Fined Sh. Rajender Singh,
ACP/Dwarka and Sub-Inspr.
Vidhya Dhar (Rs.5000/- each).

16. 391/03 u/s 307/34 IPC P.S. Gokal Puri Rs. 1000/- Fined the I.O. by the Court
of Ms. Illa Rawat, JJB, Kings
Camp, Delhi

17. 1110/95 u/s 452/323 IPC P.S. Rs. 500/- Fined the I.O. by the Court
Mangol Puri of Sh. Vishal Singh, Rohini
Courts, Delhi

18. 437/05 u/s 379/356/34 IPC Rs. 50/- Fined the I.O. by the Court
P.S. Seelam Pur of Sh. Sanjay Khanagwal, MM,
KKD Courts, Delhi

19. 243/02 u/s 279/338 IPC P.S. Shakarpur Rs. 1000/- Fined the I.O. by the Court of
Sh. Pooran Chand, MM, KKD Courts, Delhi

20. 843/97 u/s 407/285/34 IPC P.S. Rs.2000/- Fined the I.O. by the Court of
Sultan Puri Sh. Naveen Gupta, MM, Rohini
Court, Delhi.

21. Rs. 100/- Fined by the Court of Sh. Rajnish
Bhatnagar, Addl. Session Judge-I,
Rohini Courts to the SI.

22. Rs.200/- Fined Z.O. by learned MM/Traffic,
Tis Hazari, Delhi.

23. 464/06 P.S. Mukherjee Nagar Rs.100/- Fined by the court of Sh. Mukesh Kumar,
MM, Tis Hazari Courts.

24. 240/01 P.S. Sadar Bazar Rs.100/- Fined by the court of Sh. Mukesh Kumar,
MM, Tis Hazari Courts.

25. FIR No.499/06 P.S. Jahangir Puri Rs.500/- Fined by the court of Sh. Pardeep
Chadha, MACT, Rohini.

26. FIR No. 28/97 p.s. Mukherjee Nagar Rs.100/- Fined by the court of Sh. Mukesh Kumar,
MM, Tis Hazari Courts.

27. FIR No. 556/98 P.S. Kotwali Rs.2000/- Fined by the court of Sh. Ajay Goyal,
MM, Tis Hazari Courts.

28. FIR No. 281/06 P.S Badli Rs.1000/- Fined by the court of Ms. Illa Rawat,
Principal Magistrate, JJ Board, K. Camp.

29. FIR No. 653/04 P.S. K.M. Pur Rs.100/- Fined by the court of Sh. Manish,
MM, Patiala House Courts.

30. FIR No. 188/05 P.S. Model Town Rs.100/- Fined by the court of Sh. Devender
Kumar, MM, Tis Hazari Courts.

31. FIR No. 169/2000 P.S. Adarsh Nagar Rs.100/- Fined by the court of Sh. Prashant
Kumar, MM, Rohini Courts.

32. FIR No. 298/98 P.S. Model Town Rs.100/- Fined by the court of Sh. Devender Kumar,
MM, Tis Hazari Courts.

33. FIR No. 485/06 P.S. Model Town Rs.500/- Fined by the court of Sh. Devender Kumar,
MM, Tis Hazari Courts.

34. FIR No. 647/03 P.S. Model Town Rs.2000/- Fined by the court of Sh. Devender Kumar,
MM, Tis Hazari Courts.

35. FIR No. 400/99 P.S. Ashok Vihar Rs.500/- Fined by the court of Sh. Bhupesh Kumar,
Rohini Courts.

36. FIR No. 1013/02 P.S. S. Puri Rs.500/- Fined by the court of Dr. Kamini Lau,
Spl. Judge, Rohini Courts.

37. FIR No. 209/05 P.S. Mukherjee Nagar Rs.100/- Fined by the court of Sh. Vinay Singhal,
MM, Tis Hazari Courts.

38. FIR No. 210/07 P.S. Ashok Vihar Rs.1000/- Fined by the court of Ms. Illa Rawat,
Principal Magistrate, JJ Board, K.Camp.

39. FIR No. 400/99 P.S. Bawana/Narela Rs.500/- Fined by the court of Sh. Bhupesh Kumar,
MM, Rohini Courts.

40. FIR No. 681/03 P.S. Model Town Rs.1000/- Fined by the court of Sh. Rakesh Kumar,
MM, Tis Hazari Courts.

41. FIR No. 607/03 P.S. Model Twon Rs.100/- Fined by the court of Sh. Devender Kumar,
MM, Tis Hazari Courts.

42. FIR No. 475/97 P.S. Adarsh Nagar Rs.100/- Fined by the court of Sh. Prashant Kumar,
MM, Rohini Courts.
43. FIR No. 78/04 P.S. Adarsh Nagar Rs.100/- Fined by the court of Sh. Narender Kumar,
ASJ, Rohini Courts.
44. FIR No. 804/06 P.S. Saraswati Vihar Rs.100/- Fined by the court of Sh. Pradeep Chadha,
MACT, Rohini Courts.
45. FIR No. 429/07 P.S. Mukherjee Nagar Rs.100/- Fined by the court of Sh. Vinay Singhal,
MM, Tis Hazari Courts.
46. FIR No. 241/100 P.S. Adarsh Nagar Rs.100/- Fined by the court of Sh. Prashant Kumar,
MM, Rohini Courts.
47. FIR No. 100/99 P.S. Bawana Rs.500/- Fined by the court of Sh. Sukhvir Singh,
MM, Rohini Courts.
48. FIR No. 361/02 P.S. Mukherjee Nagar Rs.100/- Fined by the court of Sh. Vinay Singhal,
MM, Tis Hazari Courts.
49. FIR No. 463/05 P.S. Bawana Rs.100/- Fined by the court of Sh. Narender Kumar,
ASJ, Rohini Courts.
50. FIR No. 16/94 P.S. Con. Place Rs.50/- Fined by the court of Sh. Devender Kumar,
ASJ Karkardooma Courts.
51. FIR No. 34/05 P.S. Mukherjee Nagar Rs.100/- Fined by the court of Sh. Vinay Singhal,
MM, Tis Hazari Courts.
52. FIR No. 1033/06 P.S. Mangol Puri Rs.500/- Fined by the court of Sh. Sanatan Prasad,
MM, Rohini Courts.
53. FIR No. 284/05 P.S. Mukherjeet Nagar Rs.100/- Fined by the court of Sh. Vinay Singhal,
MM, Tis Hazari Courts.
54. FIR No. 519/06 P.S. Mukherjee Nagar Rs.100/- Fined by the court of Sh. Vinay Singhal,
MM, Tis Hazari Courts.

55. FIR No. 189/04 P.S. Mukherjee Nagar Rs.100/- Fined by the court of Sh. Vinay Singhal,
MM, Tis Hazari Courts.
56. FIR No. 199/99 P.S. Mukherjee Nagar Rs.100/- Fined by the court of Sh. Vinay Singhal,
MM, Tis Hazari Courts.
57. FIR No. 129/01 P.S. Mukherjee Nagar Rs.100/- Fined by the court of Sh. Vinay Singhal,
MM, Tis Hazari Courts.
58. FIR No. 147/06 P.S. Bawana Rs.500/- Fined by the court of Sh. Sukhvir Singh,
MM, Rohini Courts.
59. FIR No. 51/06 P.S. Alipur Rs.100/- Fined by the court of MS, Illa Rawat,
Principal Magistrate, JJ Board, K.Camp.
60. FIR No. 534/07 P.S. Prashant Vihar Rs.500/- Fined by the court of Sh. Pradeep
Chadha MM, Rohini Courts.
61. DD No. 22 P.S. Shalimar Bagh Rs.100/- Fined by the court of Sh. Rakesh Kumar,
MM, Rohini Courts.
62. FIR No. 201/2000 P.S. Bawana Rs.500/- Fined by the court of Sh. Sukhvir Singh,
MM, Rohini Courts.
63. FIR No. 477/98 P.S. Adarsh Nagar Rs.100/- Fined by the court of Sh. Neeraj Kumar,
MM, Rohini Courts.
64. FIR No. 312/96 P.S. S.P. Badli Rs.100/- Fined by the court of Sh. Sudhanshu Kaushik,
MM, Rohini Courts.
65. FIR No. 755/96 P.S. Saraswati Vihar Rs.1000/- Fined by the court of Sh. Satish Kumar,
MM, Rohini Courts.
66. FIR No. 506/2000 P.S. Mukherjee Nagar Rs.2000/- Fined by the Court of Sh. Deepak Garg,
ASJ, Rohini Courts.
67. FIR No. 737/06 P.S. Keshav Puram Rs.100/- Fined by the court of Sh. Vidhya Prakash,

ACMM, Rohini Courts.

68. FIR No. 386/03 P.S. Sultan Puri Rs.2000/- Fined by the court of Sh. Naveen Gupta MM, Rohini Courts.
69. FIR No. 248/04 P.S. S.N. Puri Rs.500/- Fined by the court of Sh. Suresh Chand, ASJ, Patiala House.
70. FIR No. 463/09 P.S. Jahangir Puri Rs.500/- Fined by the court of Dr. Kamini Lau, ASJ, Patiala House.
71. FIR No. 768/06 P.S. Shalimar Bagh Rs.1000/- Fined by the court of Dr. Kamini Lau, ASJ, Patiala House.
72. FIR No. 176/06 P.S. Ashok Vihar Rs. 5000/- Fined by the court of Sh. Inderjeet Singh, ASJ, Tis Hazari Courts.
73. FIR No. 458/07 P.S. Ashok Vihar Rs. 1000/- Fined by the court of Sh. Satish Kumar, MM, Rohini Courts.

(c) & (d): As and when directions are received from the courts these are followed up meticulously.